

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3354/2013

New Delhi, this the 15th day of March, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Umesh Poddar,
S/o Sh. Lakshman Poddar,
Aged about 57 years,
R/o 2-A, 17, IARI, Pusa Campus,
New Delhi-110012.

Applicant

(through Sh. Nilansh Gaur)

Versus

1. Indian Council of Agricultural Research,
Through its Secretary,
Krishi Bhawan,
Dr. Rajender Prasad Road,
New Delhi-110001.
2. Director General,
Indian Council of Agricultural Research,
Krishi Bhawan,
Dr. Rajender Prasad Road,
New Delhi-110001.
3. The Director,
Indian Agricultural Research Institute,
Pusa Campus, New Delhi 110012.

Respondents

(through Sh. Gagan Mathur)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that this OA has become infructuous as the relief prayed for in the same has been granted.

2. This OA is thus dismissed as infructuous.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**